NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017 M.A. No. 640/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction Company Ltd.

V/s.

Infrastructure Company Kohinoor CTNL

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION NAME S. No. 1. KDV. SALONI KAPHDIA CYRIL AMARCHAND MANGALDAS ADV. FOR IRP/RP

S Napodia

ORDER

MA 640/2017 In CP No.1027/ I&BP/NCLT/MB/MAH/2017

MA 640/2017 allowed, vide separate order.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR

Member (Judicial)